

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/651/IB/2017

NAME OF THE PETITIONER

: T.C. MOOSA

NAME OF THE RESPONDENT

: KARISMAA FOUNDATIONS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. J. Radkilla

Consul de Peh haver.

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ORDER

Counsel for the Applicant present. No representation on behalf of the Respondent. At request, time is enlarged for filing an Affidavit. Put up on **07.02.2018 at 10.30 AM**.

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS